

(a) and (b). The Central Research Institute, Kasauli, has with Japanese Collaboration, already started production of inactivated mouse-brain Japanese Encephalitis vaccine. During 1988, 7.295 lakh doses of Japanese Encephalitis Vaccine produced by the Institute were released to a few States for supervised administration to see its efficacy in the field condition and its impact in reducing the incidence of Japanese Encephalitis, which may take 2-3 years time. The present production capacity of the Institute is about 15 lakh doses per year. The vaccine produced presently is not sufficient to meet the national requirement.

(c) No, Sir.

(d) The result obtained from the pre-immunization and post-immunization Sera were found to be highly effective and also effective against Indian strain. However, CRI, Kasauli has undertaken Research and Development on producing JE vaccine using Indian strain.

Sanitary Conditions In Sarojini Nagar

7159. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have received representations from the Central Government Employees Residents 'E' Type Flats Welfare Association, New Delhi about the insanitary conditions in the service lanes of Type IV quarters in Sarojini Nagar;

(b) whether Government are aware that a large number of flats in the area have developed wide cracks and have been declared dangerous and unsafe on account of damage to their foundation by bandcoots nuisance in the service lanes;

(c) if so, whether Government would

consider covering the storm water drains in the service lanes in and around Type IV flats, on a priority basis as has been done in the adjoining Lakshmibai Nagar area long ago to prevent further damage to Government property and loss of revenue; and

(d) if no, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes.

(b) 10 Flats in Type IV have been declared dangerous due to cracks in walls/RCC slabs. These cracks have not been caused by bandcoots.

(c) and (d). There is a proposal with the NDMC to cover the storm water drains. The work will be taken up, after all the necessary formalities are completed, subject to availability of funds.

Nursing Homes/Maternity Homes In Delhi

7160. SHRI PIYUS TIRAKY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the total number of Nursing Homes and Maternity Homes in Delhi;

(b) the minimum medical facilities, number of physicians, nurses pharmacists, beds etc. are required under the rules for the registration of a Nursing Home/Maternity Home;

(c) whether Government have set up any Board to have monthly or regular check of these Nursing Homes;

(d) if so, the composition of the Board and the job undertaken by the Board during the last six months;